

Popularisation of "Holiday Homes"

3061. SHRI BHOLA MANJHI : Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 6358 on 16th May, 1972 regarding the procedure for allotment of accommodation in Holiday Homes for Railway Employees and state :

(a) the number of suites in each Holiday Home;

(b) number of maximum days for which suites are given to Railway Employees and other Central Government employees;

(c) whether Railway Employees are making full use of the Holiday Homes; and

(d) if not, the steps being taken to popularise the Holiday Homes ?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI): (a) and (b). A statement is attached.

(c) Yes, except during the slack season.

(d) Does not arise.

Statement

Sl. No.	Holiday Home at	No. of suites in each Holiday Home	No. of Maximum days for which suites are given to Railway employees and other Central Government employees*
1	2	3	4
1	Lonavala	4	7 days
2	Matheran	14 Rooms	7 days
3	Igatpuri	6	15 days
4	Puri (Eastern Rly.)	10	7 days
5	Baidyanath Dham	4	10 days (21 day-off season)
6	Rajgir	3	8 days (21 days-off season).
7	Mussorie (Eastern Rly.)	7	15 days in May & June - otherwise 21 days.
8	Simla	15	10 days
9	Mussorie (Northern Railway)	7	10 days
10	Barog	4	10 days
11	Srinagar	8	10 days
12	Pahalgam	7	10 days
13	Shilong	4	3 days
14	Madurai	5	10 days
15	Courtallam	3	10 days
16	Mysore.	2	10 days
17	Coonoor	2	10 days
18	Ranchi	18	30 days
19	Puri (S. E. Rly)	4	7 days
20	Bandra	10	15 days

*Accommodation in these Holiday Homes are made available to other Central Government employees, if accommodation is available after meeting the requirements of the Railway employees.